

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO.1969
TO BE ANSWERED ON 30th July, 2018**

Grace Marking in NEET Exams

1969. SHRI R.P. MARUTHARAJAA:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) the details of the NEET in which Tamil Nadu Madurai High Court Bench ordered the CBSE to grant 196 grace marks for each of the 49 questions to the Tamil based students ;
- (b) the number of students appeared for the said exam in Tamil;
- (c) the response of the Government on the said Court Orders; and
- (d) the steps taken/ proposed to be taken by the Government?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a): The Central Board of Secondary Education (CBSE) has informed that a Public Interest Litigation (PIL) was filed in the Madurai Bench of Madras High Court, contending that translation of 49 questions in Tamil language were wrong and, therefore 04 marks for each such question, i.e., 196 marks may be awarded to each candidate, who had appeared in National Eligibility cum Entrance Test (NEET) in Tamil medium. The Hon'ble High Court had directed the CBSE to grant 196 grace marks to all the candidates appeared in NEET (UG) 2018 in Tamil medium.

(b): A total of 23358 candidates appeared in NEET (UG) in Tamil medium.

(c)&(d):The CBSE hasfiled a Special Leave Petition (SLP)in the matter before the Hon'ble Supreme Court of India, which was heard on 20.07.2018, and the Hon'ble Supreme Court of India has stayed the impugned order of the Hon'ble High Court.